## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI



O.A.No.662/90

NEW DELHI THIS THE 15th DAY OF NOVEMBER, 1994

HON'BLE SHRI S.R. ADIGE, MEMBER (A)
HON'BLE MRS LAKSHMI SWAMINATHAN, MEMBER(J)

- 1) KAILASH CHAND PAPNAI 4/319, KHICHARI PUR DELHI-110091. (PRODUCTION ASS-ISTANT)
- 2) KRISHAN MOHAN SRIVASTAVA H-607, SAROJANI NAGAR NEW DELHI-110023. (PRODUCTION ASSISTANT)
- 3) ATUL PATHAK
  C4H/56, JANAK PURI
  DELHI-110058.
  (PRODUCTION ASSISTANT)
- SANJAY KUMAR PANDEY
  B. D. -1010, SAROJINI NAGAR
  NEW DELHI-110023.
  (PRODUCTION ASSISTANT)...
- 5) SARAL KUMAR
  61, GULABI BAGH
  DEIHI-11007.
  (PRODUCTION ASS ISTANT)...
- PRADEEP KUMAR
  D-4/3, KRISHNA NAGAR
  DEIHI-110051.
  (PRODUCTION ASSISTANT)...
- 7) AMAR SINGH
  H. NO. 115, PLOT NO. 12,
  AKASH DARSHAN APARTMENT
  PATPAR GANJ, DELHI-92.
  (PRODUCTION ASSISTANT)
- BIRKHODAR SINGH NEGI
  B-6, EAST OF KAILASH
  NEW DELHI-110065.
  (FLOOR ASSISTANT)
- 9) JAIVIR SINGH E-7, EAST VINOD NAGAR DEIHI-110091. (PRODUCTION ASSISTANT)...
- 10) NAND SEN SINGH
  E-180, EAST KIDWAI NAGAR
  NEW DELHI:
  (FLOOR ASSISTANT)
- 11) KUNDAN SINGH
  188,GOVIND KHAND VISHAWAY
  NAGAR,JHILMIL COLONY
  SHAHDARA DELHI:
  (PAINTER)



- BHARAT SINGH RANA
  S-II, H. NO. 1170,
  R. K. PURAM, NEW DEIHI:
  (FLOOR ASSISTANT)
- SUBHASH CHANDER,
  A-245, MINTO ROAD
  NEW DELHI:
  (FLOOR ASSISTANT)
- 14) HARVINDER KUMAR SHARMA
  693/1 A, SHYAM GALI
  GANDEI NAGAR,
  DELHI-110031.
  (FLOOR ASS ISTANT)
- NARINDER KUMAR
  D-344, MOTI BAGH-I,
  NEW DELHI-21.
  (FLOOR ASSISTANT)
- RAMBLE SINGH
  RZ-I, DURGA PURI
  PANKHA ROAD
  DABURI, DEIHI:
  (FLOOR ASSISTANT)
- BHUPENDER PAL
  5-596, SCHOOL BLOCK
  NEHRU ENCLAVE
  SHAKARPUR
  DELHI-92.
  (FLOOR ASSISTANT)
- 18) SATYA BIR SINGH
  C/O O. P. BHATIA
  H. NO. 234/1-A, GALI NO. 8,
  BHOLA NATH NAGAR
  SHAHDARA, DELHI:
  (FLOOR ASSISTANT)
- ASHOK KUMAR RAI
  JG/3,120-C,
  VIKAS PURI
  NEW DELHI
  (PRODUCTION ASSISTANT)...
- 20) KARE SINGH CHOUDHARY
  H. No. 259-D/2,
  MEHRAULI, NEW DELHI-30.
  (FLOOR ASSISTANT)
- VILLAGE-CHAUKHANDI WZ-13, NEW, DELHI-18. (FLOOR ASSISTANT)
- ROSHAN
  W Z-13, VILLAGE CHOUKANDI
  TILAK NAGAR, NEW DELHI-18.
  (FLOCR ASSISTANT)

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- KARAN SINGH 23) VILLAGE KAIR NAZAFGARH, DELHI: (FLOOR ASSISTANT)
- GOPAL DUTT PANDEY (24) 229/12, MANDAWALI FAZAL PUR(OPP. RAILY QR.) (FLOOR ASSISTANT)
  - SH. LAXMI DUTT JOSHI 229/7, MANDWWALI, FAZAIPURD . 25) NEAR RAILWAY COLONY NEW DELHI-110092. (FLOOR ASSISTANT)
    - MANOJ KUMAR ARORA 26) C-9/7, KRISHNA NAGAR DEIHI-110051. (FLOOR ASSISTANT)
    - JAIMAL SINGH SHISHODIA 27) 1241, GALI KHATIKAN MOHALLA: IMLIKA, SITA RAM BAZAR, DEIHI-110006. (FLOOR ASSISTANT)
    - MOHAN PRASAD KHARWAR 28) I-37, NANAK PURA NEW DELHI: (FLOOR ASSISTANT)
    - JAI PRAKASH SHARMA 29) VILLAGE: KHERA KALAN DELHI: (FLOOR ASSISTANT)
    - SUBHASH CHAND SAXENA DI-77, GALI NO. 12, 30) BRAHUM PURI, SHAHDARA, DEIHI-32. (FLOOR ASSISTANT)
    - NABA KUMAR MAJUMDAR 31) QR. NO. 94, POCKET-D, MAYUR VIHAR, PHASE-II, DELHI-110091. (PRODUCTION ASSISTANT) ...
      - P. N. SINHA B-72, MOTI BAGH-I, NEW DELHI (FLOOR ASSISTANT)
      - 33. Tarun Kumar, 1316, Mandir Wali Gali, Gandhi Nagar, Delhi-31 (Floor Assistant)
    - 34. Shekhar Saxena, Q.No.6-M, CPWD Housing Complex,
    - Vasant Vihar, New Delhi-37 (Painter) Om Prakash Sharma, 1903, Gali Mata Wali-Chira Khana Chandi Chowk, Delhi-6. ( frod . Assistant)

(43)

- 36. Rajnish Sharma,
  39, Mahabat Khan Road,
  New Delhi-2
  (Production Assistant)
- 37. Rajinder Singh (Floor Asstt.)
  A-59, Minto Rd, N. Delhi. ... Applicants

(By Advocate: None

## VERSUS

- 1. D.G. Doordarshan,
  Mandi House,
  New Delhi
- .. Respondent No.1
- Union of India, through Secretary, Ministry of Information & Broadcasting Mandi House, New Delhi.

(By Advocate: In 17 L Vinna In JUDGEMENT (ORAL)

## Hon'ble Shri S.R. Adige, Member (A)

In this O.A. Shri K.C. Papani & 37 Others, all Casual Artists working in Doordarshan /have prayed for a direction to the respondents to regularise them in service together with the grant of consequential benefits.

None appeared for the applicants when was called out although we waited for till We also note that when the case today. come up for hearing on 20.07.94, none appeared was called applicant although the ∴ase the for M.L. Verma appeared for Shri twice. out respondents, and as this is a very old case listed at Sr No.3 of the Regular Cases hearing today, we thought it fit to dispose it after hearing Shri Verma and examining the materials on record. Shri Verma has invited our the affidavit dated 18.07.94 filed attention to by the Respondents, enclosing a copy of the approved containing and guidelines regarding regularisation of casual artists working in Doordarshan. 'In the affidavit it has been



that the present O.A. is already covered under the directions of the Tribunal given in O.A. No.563/86 Shri Anil Kumar Mathur Vs. Union of India, and the Scheme framed thereunder, and the respondents have already considered the cases of the applicants as per the scheme. Thus, applicants who are eligible as per scheme, are being regularised as per their seniority in the Select Panel, against the available vacancies, and the remaining eligible candidates would be regularised in Doordarshanagainst the furture vacancies.

3. In the facts and circumstances of the case and having regard to the decision of the Tribunal in Anil Kumar Mathur's case (Supra), we direct the respondents to consider the case of the applicants for regularisation in terms of the approved Scheme within a period of three months, if not already done, by passing a speaking order. Thereafter, if any grievance remains, the applicant may take such action as advised. No costs.

(LAKSHMI SWAMINATHAN)
MEMBER (J)

(S.R.ADIGE) MEMBER(A)